

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2012

Dated : 18th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s): Mr. Anand K. Ganesan for R.1

ORDER

The learned counsel for the Commission seeks some more time to file the Written Submissions. Accordingly, he is directed to file the same on or before 25.07.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **05.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg